

**Procurement of Foodgrains**

1647. SHRI MAYAVAN ;  
SHRI NARAYANAN ;  
SHRI DHANDAPANI ;  
SHRI CHENGALRAYA NAIDU ;  
SHRI SAMINATHAN ;  
SHRI N.R. LASKAR ;

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact Punjab has promised to give the Centre 3.2 million tonnes of foodgrains during 1970-71 ;

(b) if so, whether the target for procurement of foodgrains will be same as last year or it will be more this year ; and

(c) whether the foodgrains position has improved due to heavy rains during January, 1970 ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SHINDE) : (a) No, Sir,

(b) The target of procurement of wheat from Punjab during 1970-71 is expected to be higher than that fixed for 1969-70. It is too early to consider the targets of procurement of kharif grains for 1970-71.

(c) Yes, Sir.

**Longer Working Hours for A.I.R. Class IV Employees**

1648. SHRI K. RAMANI ;  
SHRI GANESH GHOSH ;  
SHRI K. ANIRUDHAN ;  
SHRI VISWANATHA MENON ;

Will the Minister of INFORMATION AND BROADCASTING AND COMMUNICATIONS be pleased to state :

(a) whether the Fundamental Rights granted under the Constitution also mean that 'no discrimination' shall be made between one category of Government employee and the other regarding their working hours ;

(b) whether it is a fact that the Class

IV employees of All India Radio are being made to work for more than eight hours a day, without any overtime allowance ; and

(c) if so, the reasons thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING, AND IN THE DEPARTMENT OF COMMUNICATIONS (SHRI I.K. GUJRAL) : (a) to (c). There is no question of infringement of Fundamental Rights of employees involved in the fixation of their working hours. When Class IV Staff is required to work in excess of the prescribed duty hours they are paid overtime allowance ; in case they have to work on a holiday or an off day, they are given either a compensatory day off or overtime allowance in lieu thereof.

**Financial aid to Tamil Nadu to construct Customs Building at Dhanushkodi Port**

1649. SHRI K. RAMANI .  
SHRI NAMBIAR ;  
SHRI UMANATH ;  
SHRI P. RAMAMURTI ;

Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether it is a fact that the Board of Rehabilitation has recommended the Centre to give full financial aid to the Tamil Nadu Government to construct the Customs buildings at Dhanushkodi port ;

(b) whether Government have agreed to this proposal ; and

(c) if not, the reason therefor ?

THE MINISTER OF LABOUR AND REHABILITATION (SHRI D. SANJIVAYYA) (a) No, Sir.

(b) and (c). Do not arise.

**Alleged Misbehaviour of A.I.R. Officers**

1650. SHRI K. RAMANI ;  
SHRI P. GOPALAN ;  
SHRI K. ANIRUDHAN ;